

MOST IMMEDIATE/OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs) : DELHI

62697 - 701
No...../Misc.Attch.Trq./Gaz./2023
To

Dated, Delhi the 8 AUG 2023

Officers of DHJS,
(as per Annexure-A)
Central District,
Tis Hazari Courts, Delhi.

**Sub:- Attachment of IAS Officer Trainees from 21.08.2023 to 25.08.2023
at Hon'ble District and Sessions Court.**

Respected Sir/Madam,

Please find enclosed herewith the Training Schedule of Two (2) IAS Officers Trainees (Annexure-A) with the request to provide training to probationers on 21.08.2023 and 22.08.2023, as per details given therein.

It is also informed that Sh. Jagvinder Singh, Judicial Assistant, Protocol Branch, Central District, Tis Hazari Court, Delhi (Mobile No. 9868184247) will be the Nodal Officer for the visit of two (2) IAS Officers Trainees.

Encl: As above.

1676 / 62702-711
No...../Misc.Attch.Trq./Gaz./2023

(Kaveri Baweja)

Officer-in-Charge (Judicial Branch, HQs)
For Pr. District & Sessions Judge (HQs)
Delhi

Dated, Delhi the 8 AUG 2023

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Pr. District & Sessions Judge, Rouse Avenue, with the request to make necessary arrangement to provide training to the probationers in CBI Courts, as per the details given in UTCS letter dated 14.08.2023 i.e. for 24.08.2023 (Copy enclosed). The name and mobile number of the Nodal Officer of department along with the place of reporting by the IAS Officers (Trainers) may be sent to Deptt. Of LJ & LA, Delhi Secretariat within three days.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 w.r.t their letter No.F.11(49)/Admn/ LJ&LA/12/8460-8464 dated 17.08.2023.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The IAS Officer Trainees (through Principal Secretary, LJ & LA, 8TH Level, C-wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi.)
6. The PRO, Tis Hazari Court, Delhi.
7. The Branch-In-charge, Protocol Branch, Central District, Tis Hazari Court, Delhi
8. The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making necessary arrangements.
9. The Website Committee, Tis Hazari Court, Delhi.
10. R & I Branch for uploading on LAYERS.

Officer-in-Charge (Judicial Branch, HQs)
For Pr. District & Sessions Judge (HQs)
Delhi

ANNEXURE-A

21.08.2023 (MONDAY) & 22.08.2023 (TUESDAY)				
REPORTING TO NODAL OFFICER AT 10.00 A.M. IN WAITING ROOM, THIRD FLOOR, ADJACENT TO COURT NO. 301.				
VISIT TO PR. DISTRICT & SESSIONS COURTS AT TIS HAZARI COURT AT 10.30 A.M to 5:00 PM				
(To observe and understand the live proceedings of the court and to know the inner working of the Court Administration)				
S. NO	Name of the Judicial Officer	Name of the Probationer	DATES	ROOM NO.
1.	Ms. Shilpi Jain, ASJ (FTSC) (POCSO)-02	Mr. Tushar Anand	21.08.2023	142
2	Ms.Saumya Chauhan, ADJ-02	Mr. Sushant Padha	21.08.2023	31
3	Sh. Ajay Gulati-II, ADJ-01	Mr. Tushar Anand	22.08.2023	123
4	Ms. Richa Parihar, ASJ-FTSC (POCSO)- 01	Mr. Sushant Padha	22.08.2023	27
Lunch at 01.30 p.m. to 2.00 p.m. to be arranged by the Care-Taker, Tis Hazari Court, Delhi				



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8TH LEVEL, C-WING, PLAYERS BUILDING,
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No. F.11(49)/Admn/LJ&LA/12/PF/ 8460-8464
To

Dated: 17/8/23

The Ld. District & Session Judge (HQ) Tis Hazari Courts Complex Delhi.	The Ld. Principal Judge, Family Court (HQ), Dwarka Court Complex, Dwarka, New Delhi
The Ld. Principal District & Sessions Judge cum Special Judge(PC Act/CBI), Rouse Avenue, New Delhi	The Member Secretary Delhi State Legal Service Authority 3 rd Floor, Rouse Avenue Court Complex New Delhi-110002

Sub.: Attachment of IAS Officers Trainees from 21.08.2023 to 25.08.2023.

Respected Sir/Madam,

This Department has been requested by the Directorate of Training (UTCS) for attachment of IAS Officers Trainees in the Department of Law, Justice & Legislative Affairs for the period from 21.08.2023 to 25.08.2023 for 05 (Five) days. In this regard, as requested by the Directorate of Training (UTCS), an attachment plan as given in the Annexure to this letter has been drawn.

You are, therefore, requested to arrange to provide training to the IAS Officer Trainees as per the details given in UTCS letter dated 14.08.2023 (copy enclosed).

It is further requested that the name and mobile number of Nodal Officer of your department alongwith the place of reporting by the IAS Officers Trainees may be sent to this Department at the earliest.

This issues with prior approval of Pr. Secretary (LJ&LA).

Encl.: As above

Yours faithfully,

(RAMESH KUMAR)
DEPUTY SECRETARY(ADMN.)

Dated: 17/8/23

No. F.11(49)/Admn/LJ&LA/12/PF/ 8460-8464
Copy to:

1. Asstt. Director (Trg.-III), Dte. Of Training (UTCS), Institutional Area, Vishwas Nagar, Delhi-110032 with reference to letter no. F.7(2)/7/2022/UTCS/TS-III/IAS-2022/6395-6401 dated 14.08.2023.

(RAMESH KUMAR)
DEPUTY SECRETARY(ADMN.)



ATTACHMENT PLAN FOR THE IAS OFFICERS TRAINEES FROM 21.08.2023 TO 25.08.2023

Date	Attachment
21.08.23 to 22.08.23	District & Session Courts (Tis Hazari)
23.08.2023	Principal Judge, Family Court (HQ), Dwarka
24.08.2023	Principal District & Sessions Judge cum Special Judge(PC Act/CBI), Rouse Avenue
25.08.2023	Delhi State Legal Service Authority

Fwd: Attachment of IAS Officer Trainees from 21.08.2023 to 25.08.2023.

From : Shri Naresh Kumar <csdelhi@nic.in>
Subject : Fwd: Attachment of IAS Officer Trainees from 21.08.2023 to 25.08.2023.
To : slaw <slaw@nic.in>, Sh Anil Kumar Singh <secservices@nic.in>

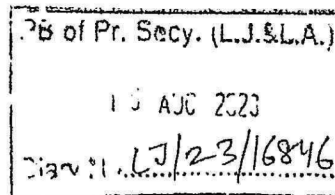
Wed, Aug 16, 2023 12:42 PM

1 attachment

From: "Ms. Anita Bharal" <adtrg3utcs.delhi@delhi.gov.in>
To: "slaw" <slaw@nic.in>
Cc: sushantpadha92@gmail.com, "tusharanand upse" <tusharanand.upse@gmail.com>, "Shri Naresh Kumar" <csdelhi@nic.in>, "R Menaka" <dcnorth@nic.in>, "Mekala Chaitanya Prasad" <dcsouth@nic.in>, "Director Training UTCS" <dutcs@nic.in>
Sent: Monday, August 14, 2023 5:42:01 PM
Subject: Attachment of IAS Officer Trainees from 21.08.2023 to 25.08.2023.

Sir,
 Please find attached.

Regards,
 Anita Bharal
 Asstt. Director (Trg-III)
 Dte. of Training (UTCS).



R. San 10/16/08
SS/10/16/8
AS/10/16/8
Puneet Naspal
16/8/23
DS/10/16/8
16/8/23

Regards
 O/o The Chief Secretary, Delhi

SD XL 1

letter to Law, Justice and Legislative Affairs department.pdf
 800 KB

From : Ms. Anita Bharal <adtrg3utcs.delhi@delhi.gov.in>
Subject : Attachment of IAS Officer Trainees from 21.08.2023 to 25.08.2023.

Mon, Aug 14, 2023 05:42 PM

1 attachment

To : slaw <slaw@nic.in>
Cc : sushantpadha92@gmail.com, tusharanand upse <tusharanand.upse@gmail.com>, Shri Naresh Kumar <csdelhi@nic.in>, R Menaka <dcnorth@nic.in>.

IMMEDIATE

GOVERNMENT OF NCT OF DELHI
DIRECTORATE OF TRAINING (UNION TERRITORIES CIVIL SERVICES)
Vishwas Nagar Institutional Area, Behind Karkardooma Courts, Delhi-110032
Phone: 20822456 Fax: 22308556 email:dutcs@nic.in

No.F.7(2)/7/2022/UTCS/TS-III/IAS-2022/6395-6401 Date: 14/8/2023

To

The Deputy Secretary (L&J),
Law, Justice and Legislative Affairs Department,
8th Level, 'C'- Wing,
Govt. of NCT of Delhi,
Delhi Secretariat,
New Delhi- 110002.

Sub: Attachment of IAS Officer Trainees from 21.08.2023 to 25.08.2023 at Hon'ble District and Session Court.

Sir/Madam,

1. This Directorate is the Nodal Department for imparting District Training of IAS OTs (AGMUT Cadre). Following IAS OTs are undergoing their District Training at different District Magistrate offices.

S. NO.	Name of the IAS OTs	Contact No.
1.	Mr. Tushar Anand	9839574413
2.	Mr. Sushant Padha	9419190052

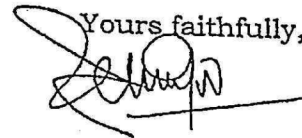
2. Attachment with organizations/departments of GNCT of Delhi is an essential part of foundation training to give hands-on experience on basic functioning and role of various Departments. Attachment with Hon'ble District and Session Courts is an integral part of their District Training. The attachment with Hon'ble District and Session Court is scheduled from 21.08.2023 to 25.08.2023 as per approved District Training Module.

3. The training schedule may cover briefing on organisational structure, budget and man-power, roles and functions of the department, exposure to the working of Courts as well as of officers of the Court, attachment with judiciary and briefing on judicial drafting, legislation drafting etc. and any other aspect which you consider important.

4. We request you to kindly consider and attach these IAS OTs with the Hon'ble District and Session Courts and Special Courts, to observe and understand the proceedings of the court.

5. This issues with the approval of Special Director, Training.

Yours faithfully,



Asstt. Director (Trg.III)/L.O.

Tel: 20822461

email: adtrg3utcs.delhi@nic.in

contd..